

NOTICE

Pursuant to the orders of Hon'ble The Chief Justice, the cases which have been classified as 'Likely to be infructuous' and in which objections have not been received, shall be listed before the Division Bench to be presided over by His Lordship on 25.11.2016 and will be taken up at 10.00 A.M.

The list of the cases shown below under the caption 'Likely to be infructuous' is for information of the Counsels and parties.

Likely to be Infructuous

WRIT – A (DB)

1.	2372-2011	DR. RAM ANUGRAH SHUKLA Vs STAT OF U.P. AND OTHERS	P. S. PANDEY DR. ARAVIND TRIPATHI	C. S. C. NEERAJ TIWARI N. TRIPATHI S.P. MISHRA
2.	3077-2011	DR. SANZOO SINGH Vs STATE OF U.P. AND OTHERS	ALOK KUMAR YADAV	C. S. C. PUSHPENDRA SINGH V.P.VARSHNEY M.N. SINGH
3.	3317-2011	RAJESH KUMAR SINGHAL Vs STATE OF U.P. AND OTHERS	IRSHAD ALI	C. S. C.
4.	5269-2011	PANCHI LAL Vs THE REGIONAL TRANSPORT AUTHORITY, KANPUR AND OTHERS	A.R. DUBE SHOBHIT DUBEY	C. S. C.
5.	6312-2011	GAMA LAL SINGH Vs STATE OF U.P. AND OTHERS	R.R. MISHRA	C. S. C. V.B. MISHRA
6.	6973-2011	ARVIND KUMAR MISHRA Vs STATE OF U.P. AND OTHERS	ARUN KUMAR SHIVENDRA MISHRA ASHUTOSH TIWARI	C. S. C. PUSHPENDRA SINGH
7.	7944-2011	RAKESH KUMAR DUBEY Vs V.C., BANARAS HINDU UNIVERSITY AND OTHERS	A.D. SAUNDERS	K.S. CHAUHAN M.P. SINGH R.S. CHAUHAN

8.	8840-2011	SMT. SAROJ SINGH CHAHAR Vs STATE OF U.P. AND OTHERS	SIDDHARTH KHARE SRI ASHOK KHARE	C. S. C. SURESH SINGH
9.	10694-2011	DR. RAMA SHANKAR RAI Vs STATE OF U.P. AND OTHERS	MANOJ KUMAR SINGH ASHOK KHARE	C. S. C. NEERAJ TIWARI
10.	11913-2011	DR. UMESH CHANDRA PANDEY Vs STATE OF U.P. AND OTHERS	UMA NATH PANDEY	VIPIIN SINHA C. S. C. P.C.SINGH
11.	12771-2011	MOHD. FAFIQ Vs STATE OF U.P. AND OTHERS	R.M. SHUKLA	C. S. C.
12.	15580-2011	MOHAMMAD AZIZ ULLAH AND ANOTHER Vs U.P. PUBLIC SERVICE COMMISSION AND OTHERS	S.C. TIWARI	C. S. C. PUSHPENDRA SINGH INDRAJEET SINGH YADAV
13.	19048-2011	RAM SINGH Vs STATE OF U.P.& OTHERS	AZAD KHAN A. TIWARI AMRESH CHANDRA TEWARI	C.S.C. ANUBHAV SHUKLA VIMLESH K.RAI
14.	20321-2011	MANOJ SINGH Vs STATE OF U.P. AND OTHERS	MNJU R. CHAUHAN VIKAS TIWARI	C.S.C.
15.	22867-2011	VISHNU BHAGWAN AGARWAL Vs STATE OF U.P. AND OTHERS	SUDHAKAR SHUKLA	C.S.C.
16.	23316-2011	DR. PRATIBHA SRIVASTAVA Vs STATE OF U.P. AND OTHERS	R.C.DWIVEDI	C.S.C.
17.	25330-2011	DEVENDRA BAHADUR SINGH Vs STATE OF U.P. AND OTHERS	SANDEEP CHATURVEDI SATISH CHATURVEDI	C.S.C.
18.	25742-2011	DR.ARCHNA SHUKLA DIXIT AND OTHERS Vs UNION OF INDIA AND OTHERS	RAJESH KUMAR RAO	A.S.G.I. C.S.C.(2011/22548)
19.	26117-2011	LUXMI CHANDRA TIWARI Vs STATE OF U.P. AND OTHERS	R.B.TRIVEDI SHASHI KUMAR VERMA	C.S.C.
20.	26300-2011	JAWAHAR LAL Vs STATE OF U.P. AND OTHERS	S.K.RAO O.P.SINGH	C.S.C.
21.	27035-2011	DR. UDAI PRATAP SINGH AND OTHERS Vs UNION OF INDIA AND OTHERS	JEEVAN PRAKASH SHARMA M.K.SINGH BAGHEL	A.S.G.I. C.S.C.(2011/24010)
22.	27472-2011	SATYA PRAKASH YADAV Vs STATE OF U.P. AND OTHERS	SIDDHARTH KHARE ASHOK KHARE	C.S.C. B.D.PANDEY PREM PRAKASH TIWARI
23.	29061-2011	VIKRAM SINGH RETD. A.P.O. Vs STATE OF U.P. AND OTHERS	D.K. SINGH	C.S.C.
24.	30164-2011	KRISHNA KUMAR Vs STATE OF U.P. AND OTHERS	RAHUL SRIPAT	C.S.C. AMIT DUBEY VIMLESH K.RAI
25.	31436-2011	MITHLESH SHARMA Vs STATE OF U.P. AND OTHERS	SANJAY KUMAR DUBEY	C.S.C. ANIL KUMAR ADITYA
26.	31456-2011	C/M SRI DAIVI SAMPAD BRAHMACHARYA SANSKRIT MAHAVIDYALAYA AN Vs STATE OF U.P. AND OTHERS	ALOK PANDEY INDRA RAJ SINGH	C.S.C. Y.B. MISHRA NEERAJ TRIPATHI V.SINGH

27.	31460-2011	DR. ANUJ SHARMA Vs STATE OF U.P. AND OTHERSS	GOPAL MISRA	C.S.C.
28.	32653-2011	DR. SEEMA MISHRA Vs STATE OF U.P. AND OTHERS	SMT. ARTI RAJE SATYAWAN SRIVASTAVA	C.S.C.
29.	32798-2011	SATYENDRA KUMAR MISHRA Vs U.P. POWER CORPORATION LTD. AND ANOTHER	UDAY GOPAL	PANKAJ KUMAR SHUKLA
30.	32907-2011	DR. CHANDRA DUTT DUBEY Vs STATE OF U.P. AND OTHERS	SMT. DURGA TIWARI	C.S.C. ANIL TIWARI RITVIK UPADHYAYA
31.	33270-2011	DR. Y.P.S. CHAUHAN & OTHERS Vs STATE OF U.P. & OTHERS	GAUTAM BAGHEL P.S. BAGHEL	C.S.C. VIVEK VARMA
32.	34656-2011	DR. DAL SINGH GANGWAR AND ANOTHER Vs STATE OF U.P. AND OTHERS	SAROJ YADAV	C.S.C. RITVIK UPADHYAY SHIV NATH SINGH
33.	34909-2011	DHRUVA KUMAR VERMA Vs STATE OF U.P. AND OTHERS	BRIJENDRA KUMAR	C.S.C.
34.	35271-2011	DR. DEVENDRA NATH DUBEY Vs STATE OF U.P. AND OTHERS	S.K.VIDYARTHI VINOD KUMAR SRIVASTAVA	C.S.C. A.S.G.I. 2011/1158 ANIL TIWARI RITVIK UPADHYAYA K.C. SINHA
35.	35571-2011	DR. LALJI MISHRA AND OTHERS Vs STATE OF U.P. AND OTHERS	ARVIND KUMAR SINGH II	C.S.C. A.S.G.I.2011/1166
36.	35576-2011	DR. KIRTI CHAND GUPTA AND OTHERS Vs STATE OF U.P. AND OTHERS	R.P. DUBEY	C.S.C.
WITH	WRIA-37451-2011	DR. SMT.USHA KAKKAR Vs STATE OF U.P. AND OTHERS	R.P.DUBEY	C.S.C. NEERAJ TRIPATHI
WITH	WRIA-37452-2011	VIMAL CHANDRA JAIN Vs STATE OF U.P. AND OTHERS	R.P.DUBEY	C.S.C. NEERAJ TRIPATHI K.C. SINHA
37.	35580-2011	DR. BRAJ KISHORE TIWARI AND OTHERS Vs STATE OF U.P. AND OTHERS	AMIT SAXENA BALWANT SINGH	C.S.C. A.S.G.I.2011/1170
38.	36146-2011	DR. MAHAVIR PRASAD GUPTA AND ANOTHER Vs STATE OF U.P. AND OTHERS	SMT. DURGA TIWARI	C.S.C. RITVIK UPADHYAY K.C. SINHA
39.	36147-2011	PRAMENDRA KUMAR Vs STATE OF U.P. AND ANOTHER	ISLAM AHMAD RAJ KUMAR	C.S.C. PUSHPENDRA SINGH P,S.BAGHEL
40.	36148-2011	DR. RAM AWTAR SINGH AND OTHERS Vs STATE OF U.P. AND ANOTHER	SMT. DRUGA TIWARI	C.S.C. RITVIK UPADHYAY
41.	36151-2011	DR. MADHU CHOPRA Vs STATE OF U.P. AND OTHERS	VINOD KUMAR SRIVASTAVA UMESH NATAYAN SHARMA	C.S.C. A.S.G.I.(2011/1191) ANIL TIWARI ARUN KUMAR MISHRA
42.	36302-2011	DR.KISHORI SINGH AND OTHERS Vs	R.P. DUBEY	C.S.C.

		STATE OF U.P. AND OTHERS		NEERAJ TRIPATHI
43.	36579-2011	DR. MUSHARRAFUDDIN KHAN AND ANOTHER Vs STATE OF U.P. AND OTHERS	SMT. DURGA TIWARI	C.S.C. RITVIK UPADHYAY K.C. SINHA
44.	36920-2011	RATNESH KUMAR UPADHYAY AND OTHERS Vs STATE OF U.P. AND OTHERS	DHARMENDRA SINGH VIJAY KUMAR RAI	C.S.C. PUSHPENDRA SINGH P.S.BAGHEL
45.	37474-2011	LACHHIMAN RAM VERMA Vs STATE OF U.P. AND OTHERS	SHESH KUMAR	C.S.C. SAURABH PATHAK
46.	37645-2011	AMIT KUMAR TIWARI Vs STATE OF U.P. AND ANOTHER	S.K.SINGH	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
47.	38131-2011	ALOK KUMAR SRIVASTAVA Vs U.P.PUBLIC SERVICE COMMISSION,ALLAHABAD AND OTHERS	V.SINGH J.S.PANDEY	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
48.	38434-2011	SHASHWAT SHUKLA Vs STATE OF U.P. AND OTHERS	ARCHANA MISHRA	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
49.	38560-2011	SATYA PRAKASH AND ANR. Vs STATE OF U.P. AND OTHERS	SATYA PRAKASH GUPTA JAY PRAKASH GUPTA	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
50.	38569-2011	SHEKHAR SINGH RATHOUR Vs STATE OF U.P. AND OTHERS	A.N.SINGH	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
51.	38699-2011	DR. MANIK CHAND Vs STATE OF U.P. AND OTHERS	SANJAY KUMAR SRIVASTAVA	C.S.C.
52.	38730-2011	PRAVEEN KUMAR SINGH AND OTHERS Vs STATE OF U.P. AND OTHERS	ANANND KUMAR SINGH S.P.SINGH PARMAR	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
53.	38839-2011	SHIV KUMAR MISHRA Vs STATE OF U.P. AND ANOTEHR	BHUPESH PRATAP SINGH RISHI KANT RAI	C.S.C GAUTAM BAGHEL
54.	38862-2011	AJIT KUMAR PANDEY Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38838-2011	SANJAY KUMAR SHUKLA Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38842-2011	RAHUL KUMAR Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38845-2011	MITHLESH KUMAR SINGH Vs STATE OF U.P. AND OTHERS	ANIL TIWARI	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL

WITH	WRIA-38844-2011	ANAND SINGH Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38846-2011	UMESH CHANDRA RAI Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38848-2011	PAVAN KUMAR SINGH Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38850-2011	KIRSHNA PAL SINGH Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38851-2011	RAJMANI GUPTA Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38852-2011	VINOD KUMAR PRAJAPATI Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38854-2011	AJAY KUMAR YADAV Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38856-2011	DHIRENDRA PRATAP TRIPATHI Vs STATE OF U.P. AND OTHERS	ANIL TIWARI ANIL SINGH BISHEN	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38857-2011	PRIYESH KUMAR SINGH Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38858-2011	RAM PYARE YADAV Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
WITH	WRIA-38860-2011	DINESH KUMAR RAI Vs STATE OF U.P. AND OTHERS	ANIL TIWARI VIRENDRA PAL	C.S.C. PUSHPENDRA SINGH GAUTAM BAGHEL
55.	38964-2011	DR. RASHMI SINGH Vs VETERINARY COUNCIL OF INDIA THRU ITS REGISTRAR AND OTHERS	YOGENDRA KUMAR SRIVASTAVA	
56.	39996-2011	RAMA KANT VISHWAKARMA Vs STATE OF U.P. AND OTHERS	SHELENDRA KUMAR ANIL TIWARI	A.B.SINGHAL C.S.C. PUSHPENDRA SINGH
57.	39997-2011	RAKESH KUMAR PATHAK Vs STATE OF U.P. AND OTHERS	ANIL TIWARI	C.S.C. PUSHPENDRA SINGH
58.	40013-2011	GAURAW KUMAR SINGH Vs STATE OF U.P. AND OTHERS	S.K.PANDEY	C.S.C.
59.	40014-2011	VINAY KUMAR Vs STATE OF U.P. AND OTHERS	G.C.MAURYA ABHAY KUMAR KUSHWAHA	C.S.C. PUSHPENDRA SINGH

60.	40016-2011	RAMASHANKAR PRASAD Vs STATE OF U.P. AND OTHERS	RAVI KANT VIKRAM	C.S.C. PUSHPENDRA SINGH
61.	40429-2011	RAMESH CHANDRA PANDEY Vs CENTRAL BANK OF INDIA, MUMBAI THRU ITS M.D. AND OTHERS	R.C.PANDEY	A.C.TRIPATHI
62.	40546-2011	OM PRAKASH CHAWLA Vs STATE OF U.P. AND OTHERS	ROHIT UPADHYAY ASHOK KHARE	C.S.C. RAMENDRA PRATAP SINGH
WITH	WRIA-25251-2012	A.K. SARIN Vs STATE OF U.P. AND OTHERS	ROHIT UPADHYAY	C.S.C. RAMENDRA PRATAP SINGH
63.	40659-2011	DR. RENU DHAWAN AND ANOTHER Vs STATE OF U.P. AND OTHERS	S.K.DUBEY	C.S.C. RITVIK UPADHYAY NEERAJ TIWARI
64.	40672-2011	RAJ VEER SINGH Vs STATE OF U.P. AND OTHERS	AKHILESH KUMAR PANDEY YOGESH KUMAR VAISH	C.S.C.
65.	41393-2011	HAR GOVIND SWARNAKAR Vs STATE OF U.P. AND OTHERS	AMIT SAXENA S.C. DURGA PRASAD SINGH	C.S.C. ASHWANI KUMAR MISHRA DURGA PRASAD SINGH
66.	41500-2011	SANGEETA SRIVASTAVA Vs STATE OF U.P. AND OTHERS	VIJAY BAHADUR SHIVHARE	C.S.C. PUSHPENDRA SINGH
67.	41655-2011	GOPAL SHARMA, ADVOCATE Vs STATE OF U.P. AND OTHERS	KSHITIJ SHAILENDRA	C.S.C.
68.	41921-2011	RAJVEERA SINGH Vs STATE OF U.P. AND OTHERS	BIRENDRA SINGH	C.S.C. MADAN MOHAN SHRI KANT
69.	41943-2011	ASHOK KUMAR SHARMA Vs STATE OF U.P. AND OTHERS	OM PRAKASH PANDEY	C.S.C.
70.	42197-2011	ASHUTOSH DWIVEDI Vs STATE OF U.P. AND ANOTHER	A.B.SINGH MANISH SINGH	C.S.C.
71.	43471-2011	BHAVANI SEWAK SHUKLA Vs STATE OF U.P. AND OTHERS	YOGESH KUMAR SINGH	C.S.C. AMIT DUBEY VIMLESH KR.RAI
72.	43654-2011	DR. CHAMAN LAL AND OTHERS Vs STATE OF U.P. AND OTHERS	S.P. SINGH ASHOK KHARE	C.S.C. PUSHPENDRA SINGH P.S.BAGHEL
73.	45261-2011	MOHD. GHULAM QUADIR SIDDIQUI Vs STATE OF U.P. AND OTHERS	SUSHIL KUMAR SRIVASTAVA	C.S.C.
74.	46080-2011	DR. RAJESH TRIPATHI Vs STATE OF U.P. AND OTHERS	ADARSH KUMAR BAJPEYEE ASHOK KHARE SIDDHARTH KHARE	C.S.C.
75.	47000-2011	ASH NANDAN SINGH AND ANOTHER Vs STATE OF U.P. AND OTHERS	J.N.SHARMA	C.S.C. S.M.SHUKLA
76.	47040-2011	SMT.PRABHA BHATNAGAR Vs STATE OF U.P. AND ANOTHER	S.D.KAUTILYA	C.S.C.
77.	47236-2011	BABU RAM VERMA Vs STATE OF U.P. AND OTHERS	R.L.VERMA	C.S.C.
78.	47378-2011	RAM SABEREY VERMA Vs STATE OF U.P. AND OTHERS	CHANDAN SHARMA UMESH NARAIN SHARMA	C.S.C. SIDDHARTH KHARE

79.	47388-2011	DR. NARENDRA KUMAR MANI TRIPATHI Vs STATE OF U.P. AND OTHERS	N.L.PANDEY	SHIV NATH SINGH P.S.YADAV C.S.C. SUNITA AGRAWAL RITVIK UPADHYAY B.D.PANDEY S.K.SRIVASTAVA
80.	47552-2011	ASHWINI KUMAR SAXENA Vs U.P.POWER CORP. LTD. THRU ITS CHAIRMAN,LUCKNOW AND OTHERS	PRAMOD BHARDWAJ	
81.	47956-2011	GANGA SINGH AND ANOTHER Vs STATE OF U.P. AND OTHERS	SHIV RAM MISRA	C.S.C.
82.	47965-2011	DR. MUKTA DEWEDI Vs STATE OF U.P. AND OTHERS	ANOOP SWAROOP SRIVASTAVA SWARAN KUMAR SRIVASTAVA	C.S.C. PUSHPENDRA SINGH P.S.BAGHEL GAUTAM BAGHEL VIVEK PRASAD MATHUR C.S.C. N.C.GUPTA YASHWANT VERMA
83.	47974-2011	MURTAZA HUSSAIN Vs STATE OF U.P. AND OTHERS	K.N.SHUKLA	
84.	48237-2011	DILIP SINGH Vs HON'BLE HIGH COURT OF JUDICATURE AT ALLAHABAD THRU R.G. &ANR	SANOTSH KUMAR PANDEY	
85.	48239-2011	JITENDRA KUMAR Vs STATE OF U.P. AND OTHERS	H.P.DUBE	C.S.C. SAMIR SHARMA
86.	48893-2011	DR. MUKTA DEWEDI Vs STATE OF U.P. AND OTHERS	SWARN KUMAR SRIVASTAVA SRIPRAKASH MISHRA	C.S.C. PUSHPENDRA SINGH
87.	49788-2011	THE UNION OF INDIA AND OTHERS Vs SHYAMOLI SARKAR AND OTHERS	B.K. SINGH RAGHUVANSHI	
88.	49827-2011	C/M DISTRICT COOPERATIVE BANK LTD.,BASTI THRU ITS CHAIRMAN Vs STATE OF U.P. AND OTHERS	INDRABHAN SINGH H.R.MISRA	C.S.C. R.P.S.KUSHWAHA SUJEET KUMAR RAI C.S.C.
89.	50593-2011	RAJENDRA PRASAD VERMA AND ANOTHER Vs STATE OF U.P. AND OTHERS	R.K.TAHORE	
90.	50830-2011	DR. JANG BAHADUR PANDEY Vs GOVT. OF INDIA THUR ITS KENDRIYA HINDI SHIKSHAN MANDAL	ATUL KUMAR SRIVASTAVA & ORS ARTI RAJE	A.S.G.I. S.C. RAKESH SINHA C.S.C.
91.	51552-2011	MAHENDRA KUMAR PANDEY Vs STATE OF U.P. AND OTHERS	ARVIND SRIVASTAVA ASHOK KUMAR DUBEY	
WITH WRIA-45262-2011		DR. DAYA SHANKAR SINGH Vs STATE OF U.P. AND OTHERS	ARVIND SRIVASTAVA ASHOK KUMAR DUBEY	C.S.C.
92.	52673-2011	MOHAMMAD SHAMSHAD ANSARI AND OTHERS Vs STATE OF U.P. AND OTHERS	J.H.KHAN GULREZ KHAN M.H.KHAN W.H. KHAN	C.S.C.
93.	53881-2011	D.C.KANCHAN Vs UNION OF INDIA AND OTHERS	VIVEK SARAN	A.S.G.I.

					C.S.C.(2011/48126)
					NEERAJ TIWARI
					K.C. SINHA
94.	53892-2011	MADAN LAL AND ANOTHER Vs STATE OF U.P. AND OTHERS	S.K.MISHRA		C.S.C.
					ANURAG KHANNA
95.	55247-2011	ARUNENDRA NARAIN SHARMA Vs STATE OF U.P. AND OTHERS	ANIL TIWARI		C.S.C.
96.	55954-2011	RAJENDRA KUMAR Vs STATE OF U.P. AND OTHERS	J.H.KHAN		C.S.C.
			GULREZ KHAN		G.K. MALVIYA
			M.H.KHAN		
			W.H.KHAN		
			C.KHARE		
97.	56225-2011	VIJAY BHUSHAN GAUR Vs STATE OF U.P. AND OTHERS	S.K.GAUR		C.S.C.
					RITVIK UPADHYAY
					RIZWAN ALI AKHTAR
98.	56227-2011	AMAR SINGH Vs STATE OF U.P. AND OTHERS	S.K.GAUR		C.S.C.
					RITVIK UPADHYAY
					RIZWAN ALI AKHTAR
99.	56229-2011	HARI HAR RAI Vs STATE OF U.P. AND OTHERS	S.K.GAUR		C.S.C.
					RITVIK UPADHYAY
					RIZWAN ALI AKHTAR
100.	56610-2011	PREM SHANKAR YADAV Vs STATE OF U.P. AND OTHERS	RAVESH KUMAR SINGH		C.S.C.
					SATISH CHATURVEDI
101.	56664-2011	DR. SUSHAMA AGARWAL Vs STATE OF U.P. AND OTHERS	UDAYAN NANDAN		C.S.C.
102.	56702-2011	SATENDRA SINGH Vs STATE OF U.P. AND OTHERS	MIRZA FAHEEM BEG		C.S.C.
103.	56961-2011	ABHAY KUMAR DUBEY Vs STATE OF U.P. AND OTHERS	KRISHAN JI KHARE		C.S.C.
			MRITUNJAY KHARE		ABHISHEK SRIVASTAVA
104.	57429-2011	RAM PRATAP SINGH Vs STATE OF U.P. AND OTHERS	PREM PRAKASH YADAV		C.S.C.
105.	57591-2011	AMRIT LAL CHAUHAN Vs STATE OF U.P. AND OTHERS	VINAY MALAVIYA		C.S.C.
					LALLAN PRASAD PAL
					C.S. SINGH
106.	59207-2011	MANSOOR AHMAD QAZI Vs STATE OF U.P. AND OTHERS	YOGESH AGARWAL		C.S.C.
			CHANDRAESHWAR PRASAD		
107.	59233-2011	HUB LAL BELDAR Vs STATE OF U.P. AND OTHERS	SANDEEP SRIVASTAVA		C.S.C.
					PANKAJ KUMAR SHUKLA
108.	60172-2011	DR.RAJESH KUMAR SRIVASTAVA Vs STATE OF U.P. AND OTHERS	DINESH CHANDRA MISHRA		C.S.C.
109.	60860-2011	MUMTAZ AHMAD Vs STATE OF U.P. AND OTHERS	SHIV RAM MISRA		C.S.C.
					R.A.GAUR
110.	62598-2011	PANKAJ TIWARI Vs THE STATE OF U.P. AND OTHERS	ASHOK KUMAR SRIVASTAVA		C.S.C.
					SATISH CHATURVEDI
111.	63254-2011	SANT KUMAR SINGH Vs THE STATE OF U.P. AND OTHERS	VIKAS SINGH		C.S.C.
112.	63412-2011	MADAN GOPAL Vs THE STATE OF U.P. AND OTHERS	ARVID SRIVASTAVA		C.S.C.
			MOHD. NAUSHAD SIDDIQUI		

			MAHIPAL SINGH PRASHANT KUMAR SINGH	
113.	63620-2011	S.N.DUBEY Vs THE STATE OF U.P. AND OTHERS	SOMESH KHARE	C.S.C.
114.	64864-2011	DR. SURYA NARAYAN LAL Vs	SMT. KOMAL KAHRE	C.S.C.
115.	65767-2011	RAJ NARAIN Vs STATE OF U.P. & OTHERS	SUDHANSHU PANDEY	C.S.C.
116.	66148-2011	VIJAI KUMAR SINHA Vs STATE OF U.P. AND OTHERS	SATYAM SINGH	C.S.C.
117.	66160-2011	RAJIV KUMAR Vs STATE OF U.P. AND ANOTHER	SHIV NATH SINGH	NIKHIL KUMAR YADAV
118.	67491-2011	PARMATMA NAND MISHRA Vs STATE OF U.P. & OTHERS	SUDEEP HARKAULI	C.S.C.
			ANOOP TRIVEDI	ANURAG KHANNA
			H.K. SINGH	C.S.C.
				C.S.C.
119.	67751-2011	HANUMAN PRASAD Vs STATE OF U.P. AND OTHERS	G.C. UPADHYAY	A.S.G.I. (2011/2330)
			S.C. UPADHYAY	RITVIK UPADHYAY
120.	68316-2011	RAVI KANT SRIVASTAVA Vs STATE OF U.P. & OTHERS	A.N. SINHA	MUNISH RANJAN TEWARI
121.	71972-2011	AWADH BIHARI GUPTA Vs STATE OF U.P. & OTHERS	S.K. OJHA	C.S.C.
			S.S. SHUKLA	C.S.C.
122.	71988-2011	SHYAM BIHARI PATHAK Vs	SMT. C.K. CHATURVEDI	K.S. CHAUHAN
		THE BANARAS HINDU UNIVERSITY & OTHERS	B.N. CHATURVEDI	ARUN PRAKASH
123.	72844-2011	DR. ANIRUDH PRASAD GUPTA Vs STATE OF U.P. & OTHERS	D.S.M. TRIPATHI	C.S.C.
124.	75680-2011	SHYAM KUMARI Vs THE STATE OF U.P. AND OTHERS	VIVEK SARAN	C.S.C.
			S.S. TRIPATHI	C.S.C.
			A.P. TEWARI	
125.	1117-2012	CHATUR SINGH Vs STATE OF U.P. & OTHERS	SIDDHARTH KHARE	C.S.C.
			ASHOK KHARE	RAJESH TRIPATHI
			VIKAS BUDHWAR	SANDEEP SRIVASTAVA
			S.K. MISHRA	
126.	1145-2012	NARSINGH PAL SINGH Vs STATE OF U.P. & OTHERS	ARVIND KUMAR TEWARI	C.S.C.
			ASHOK KHARE	JAGDEV SINGH
				ANURAG KHANNA
				PRABHAKAR AWASTHI
				SEEMANT SINGH
127.	1371-2012	RADHEYSHYAM MANI SHUKLA & OTHERS Vs	RAVINDRA KUMAR TRIPATHI	C.S.C.
		STATE OF U.P. & OTHERS		
128.	2171-2012	SMT. RAJ KUMARI DEVI Vs STATE OF U.P. & OTHERS	GYANENDRA KUMAR SINGH	C.S.C.
			J.B. SINGH	PANKAJ KUMAR SHUKLA
129.	2276-2012	C/M SADANAND DEGREE COLLEGE CHHIULAHA FATEHPUR Vs	SHARAD KUMAR SRIVASTAVA	C.S.C.
		STATE OF U.P. & OTHERS		NEERAJ TIWARI
130.	2768-2012	MOHAMMAD YAQOOB Vs POORVANCHAL GRAMIN BANK & OTHERS	SUDHANSHU PANDEY	ADITYA KR. SINGH

131.	4096-2012	KASHI RAM MAURYA Vs STATE OF U.P. & ANOTHER	R.S. KUSHWAHA	C.S.C.
132.	4439-2012	S.P. SRIVASTAVA Vs STATE OF U.P. & OTHERS	SEEMANT SINGH	C.S.C. NEERAJ TRIPATHI S.N. SINGH C.S.C.
133.	5286-2012	RAM RAJ Vs STATE OF U.P. & OTHERS	SIDDHARTH KHARE ASHOK KHARE	C.S.C.
134.	5290-2012	DR. VIVEKANANDA Vs STATE OF U.P. & OTHERS	VISHAL SINGH	C.S.C.
135.	5391-2012	UDAI BHAN Vs UNION OF INDIA AND OTHERS	A.D. SINGH	VIVEK SINGH S.C. C.S.C.
136.	7066-2012	CHANDRA SHEKHAR Vs STATE OF U.P. & OTHERS	NITIN CHANDRA MISHRA ASHOK KHARE	C.S.C.
137.	7666-2012	DR. SHADAB KHUSRSHID Vs THE VICE CHANCELLOR ALIGARH MUSLIM UNIVERSITY & OTHERS	BAKHTAYAR YUSUF B.D. MADHYAN S.K. ANWAR	SHASHANK SHEKHAR SINGH S.C.
138.	7939-2012	KESHARI KUMAR SRIVASTAVA Vs STATE OF U.P. & OTHERS	NARENDRA MOHAN	C.S.C.
139.	11754-2012	SUDHIR KUMAR SINGH BAGHEL Vs STATE OF U.P. & ANOTHER	S.P. SHARMA	C.S.C. V.K. BIRLA C.S.C. V.K. BIRLA C.S.C.
WITH	WRIA-10684-2012	WAZIR BUX Vs STATE OF U.P. & ANOTHER	S.P. SHARMA	C.S.C. V.K. BIRLA C.S.C.
140.	13904-2012	R.P. SHARMA Vs STATE OF U.P. & OTHERS	SIDDHARTH KHARE ASHOK KHARE	C.S.C.
141.	14164-2012	PROFESSOR QAZI AFZAL HUSSAIN Vs ALIGARH MUSLIM UNIVERSITY, ALIGARH THRU ITS REGISTRAR & ORS	VIPIIN SINHA	SHASHANK SHEKHAR SINGH IMRAN SYED
142.	20807-2012	AJEET KUMAR SINGH Vs STATE OF U.P. & OTHERS	SIDDHARTH KHARE ASHOK KHARE P. SAXENA	C.S.C.
WITH	WRIA-20071-2012	AJEET KUMAR SINGH Vs STATE OF U.P. AND OTHERS	SIDDHARTH KHARE ASHOK KHARE	C.S.C.
143.	21240-2012	VIRENDRA SINGH Vs STATE OF U.P. AND OTHERS	RAJENDRA RAI	C.S.C. S.C.
144.	21252-2012	VAIBHAV MANI TRIPATHI Vs STATE OF U.P. AND OTHERS	SURESH CHANDRA DWIVEDI	C.S.C. S.C.
145.	21351-2012	DR. SHARAN BAHADUR Vs VICE CHANCELLOR DR. B.R.A. UNIVERSITY AND ANR.	PANKAJ MISHRA R.C.SINGH UATTAM CHANDEL BRIJESH KUMAR SRIVASTAVA	SHAILENDRA NEERAJ TRIPATHI
146.	21378-2012	LALLU RAM PATEL Vs STATE OF U.P. AND OTHERS	ANIL BHUSHAN	C.S.C. PANKAJ KUMAR SHUKLA PANKAJ SHUKLA
147.	21442-2012	DR. YASHWANT SINGH AND ANR. Vs DIRECTOR HIGHER EDUCATION ALLD AND OTHERS	C.K. JHA V.M. TRIPATHI	C.S.C. NEERAJ TIWARI P K UPADHYAY
148.	23239-2012	CHARAN SINGH Vs STATE OF U.P. AND OTHERS	VINOD KUMAR SINGH	S.C.C.

149.	23295-2012	MOHIB ANWAR Vs STATE OF U.P. AND ANR.	RAZAULLAH KHAN ASHOK KHARE SAYYED KASHIF ABBAS RIZVI	S.C.C. V.P. MATHUR PUSHPENDRA SINGH ANAND KUMAR SINHA
150.	23505-2012	HARI SHANKAR MISHRA Vs STATE OF U.P. & OTHERS	ANIL KUMAR SRIVASTAVA SWARN KUMAR SRIVASTAVA	C.S.C. V.P. MATHUR R.P.SRIVASTAVA
151.	24054-2012	SOMMYA MOHLA Vs DIRECTOR UNION PUBLIC SERVICE COMMISSION AND ANR.	VIJIT SAXENA SANJAY AGARWAL	S.K. MISHRA C.S.C. S.C. AGAM NARAYAN ROY
152.	24257-2012	DR. BHOOPAL SINGH AND OTHERS Vs STATE OF U.P. AND OTHERS	PRABHA SHANKER PANDEY	C.S.C. SHIV NATH SINGH
153.	25217-2012	BANKEY LAL GUPTA Vs STATE OF U.P. AND OTHERS	KSHETRESH CHANDRA SHUKLA	C.S.C.
154.	25321-2012	DR. GAYA RAM PANDAY Vs STATE OF U.P. AND OTHERS	SMT. DURGA TIWARI	C.S.C. AJEET KR. SINGH RITVIK UPADHYAY RIZWAN ALI AKHTAR
155.	25376-2012	KM. INDIRA KUSHWAHA Vs MAHATMA GANDHI KASHI VIDYA PEETH VARANASI AND ORS.	GIRISH CHANDRA MAURYA ABHAY KUMAR KUSHWAHA	ANIL TEWARI
156.	25775-2012	DR. ASHOK KUMAR AGRAWAL Vs STATE OF U.P.THURU SECY. AND OTHERS	MANMOHAN SINGH	C.S.C. SHAILENDRA KUMAR
157.	25780-2012	RAM KRISHNA SINGH Vs STATE OF U.P.THURU SECY. AND ANOTHER	ASHUTOSH TRIPATHI	C.S.C. N.MISHRA
158.	25782-2012	VIRENDRA KUMAR Vs STATE OF U.P.THURU SECY. AND ANOTHER	ASHUTOSH TRIPATHI	C.S.C. N.MISHRA SHEO NATH SINGH
159.	25784-2012	DR. BABU RAM AND OTHERS Vs STATE OF U.P.THURU SECY. AND OTHERS	SHIV KUMAR SINGH	C.S.C. A.K.SINGH RITVIK UPADHYAY RIZWAN ALI AKHTAR
160.	25787-2012	JAY KARAN LAL VERMA Vs STATE OF U.P.THURU SECY. AND OTHERS	GAUTAM BAGHEL ASHOK KHARE	C.S.C.
161.	25788-2012	DR. VINOD CHANDRA KAUSHIK Vs STATE OF U.P.THURU SECY. AND OTHERS	KRISHNA KUMAR CHAURASIYA	C.S.C. ANIL TEWARI
162.	25850-2012	YOGENDRA KUMAR SINGH Vs STATE OF U.P.THURU. SECY. AND OTHERS	K.SHAHI	C.S.C.
163.	26166-2012	DR. K.P. SINGH Vs STATE OF U.P.THURU. SECY.AND OTHERS	BHARAT PRATAP SINGH	C.S.C. SHAILENDRA
164.	26209-2012	DR. PARAS NATH SRIVASTAVA Vs	SMT. DURGA TIWARI	C.S.C.

		STATE OF U.P.THURU. SECY. AND OTHERS		B.D.PANDEY RITIVIK UPADHAYA RIZWAN ALI AKHTAR C.S.C.
165.	26357-2012	SURYA BHAN KUSHWAHA Vs STATE OF U.P.THURU.CHIEF SECY. AND OTHERS	SANTOSH KUMAR SRIVASTAVA BRIJ RAJ SINGH	C.S.C.
166.	26365-2012	DR. SHAHAJANAND RAI Vs STATE OF U.P.THURU.IT'S SECY. AND OTHERS	GAUTAM BAGHEL	C.S.C. AJIT KUMAR SINGH
167.	26368-2012	DR. B.R.GANGWAR Vs STATE OF U.P.THURU.IT'S SECY. AND OTHERS	P.N.GANGWAR	C.S.C.
168.	26638-2012	BIMAL KUMAR Vs UNION OF INDIA THRU.IT'S SECY. AND OTHERS	K.AJIT	A.S.G.I. RAM GOPAL TRIPATHI RITVIK UPADHYAY SHAILENDRA V.K.SINGH GAUTAM BAGHEL R.P.MISHRA S.C. RITVIK UPADHYA MANOJ NIGAM
WITH	WRIA-35501-2010	DR. RAJ MANI TRIPATHI Vs UNION OF INDIA THR SEC. MINI. OF HUMAN RES. AND OTHERS	PRAMOD K. SINHA	A.S.G.I. RAM GOPAL TRIPATHI SHAILENDRA
169.	27190-2012	ASHISH KUMAR SHUKLA AND OTHERS Vs STATE OF U.P.THURU.IT'S SECY. AND OTHERS	KUMAR ANISH SHIV NARAYAN NARENDRA SINGH	C.S.C. NEERAJ TIWARI S.C.
170.	27895-2012	DEVI RAM (19416 EX OFFICER) Vs GENERAL MANAGER CANARA BANK AND OTHERS	S.S. RAJPUT	SIDDHARTH
171.	28032-2012	DR. DHARMENRDA KUMAR SAXENA Vs STATE OF U.P. & OTHERS	HITESH PACHORI	C.S.C.
172.	28051-2012	VIMLESH KUMAR SINGH Vs THE UNION OF INDIA THRU' SECY. & OTHERS	SANJAY KUMAR SINGH	A.S.G.I. HEM PRATAP SINGH SANTOSH KUMAR NIGAM V.K.SINGH AJEET KUMAR SINGH
173.	29032-2012	BIRENDRA KUMAR SHUKLA Vs STATE OF U.P. THRU' SECY. HIGHER EDUCATION AND OTHERS	S.K. GAUR	C.S.C. RITVIK UPADHYAY RIZWAN ALI AKHTAR
174.	29037-2012	DR. RAJENDRA TIWARI Vs STATE OF U.P. THRU' SECY. HIGHER EDUCATION AND OTHERS	S.K. GAUR	C.S.C. RITVIK UPADHYAY
175.	29107-2012	JAVED AHAMAD KHAN Vs STATE OF U.P.& OTHERS	NEERAJ TIWARI	C.S.C.
176.	29304-2012	HARI OM Vs STATE OF U.P. & OTHERS	C.B. GUPTA	C.S.C. J.B. SINGH
177.	29579-2012	MAHESH CHANDRA SHUKLA Vs	SMT. ARTI RAJE	C.S.C.

		STATE OF U.P. THRU SECY. AND OTHERS		RITVIK UPADHYAY RIZWAN ALI AKHTAR C.S.C.
178.	29673-2012	DR. PRADEEP KUMAR KULSHRESTH AND OTHERS Vs STATE OF U.P. AND ANR.	D.K. UPADHYAY P.K. JAIN	
179.	29729-2012	DR. PHUNNAN SINGH Vs STATE OF U.P. THRU SECY. AND OTHERS	SMT. DURGA TIWARI	C.S.C. B.D. PANDEY RITIVIK UPADHYAY C.S.C.
180.	30015-2012	RACHNA YADUVANSHI Vs STATE OF U.P. THRU. IT'S PRIN. SECY. AND OTHERS	SANJAY KUMAR SINGH	
181.	30098-2012	RAJESH KUMAR MISRA Vs U.P. PUBLIC SERVICE COMMISSION ALLD. AND ANR.	MANOJ KUMAR SRIVASTAVA	V.P. MATHUR ANAND KUMAR SINHA C.S.C.
182.	31435-2012	SATYA DEO MISHRA Vs STATE OF U.P. AND OTHERS	SMT. DURGA TIWARI	AJEET KR. SINGH RITIVIK UPADHYAY BASANT KUMAR UPADHYAY RIZWAN ALI AKHTAR C.S.C.
183.	32276-2012	KSHATRA PAL Vs STATE OF U.P. & OTHERS	RAJIV SHARMA	C.S.C.
184.	32375-2012	NAVEEN KUMAR DAS Vs THE STATE OF U.P. THRU SECY. AND OTHERS	MANU KHARE	C.S.C.
185.	34249-2012	KAUSHLESH SHUKLA Vs STATE OF U.P. & OTHERS	A.K. DUBEY ASHOK KHARE	C.S.C.
186.	34484-2012	S.P. TIWARI Vs STATE OF U.P. & OTHERS	ANOOP TRIVEDI	C.S.C.
187.	34705-2012	YOGESH KUMAR Vs HIGH COURT OF JUDICATURE AT ALLAHABAD THRU' R.G.& ANOTHERSHRA	ATIQRU REHMAN SIDDIQUI	YASHWANT VARMA
188.	34895-2012	PREM SINGH Vs STATE OF U.P. & OTHERS	R.K. MISHRA	C.S.C.
189.	35663-2012	DILIP KUMAR SRIVASTAVA Vs STATE OF U.P. AND OTHERS	NAMIT KUMAR SHARMA	S.S.C. A.K. SINHA C.S.C.
190.	38530-2012	HANS RAJ Vs STATE OF U.P. AND ANOTHER	PRAKASH PADIA M.D. SINGH 'SHEKHAR'	C.S.C.
191.	39325-2012	RAJ KUMAR Vs STATE OF U.P. & OTHERS	L.S. YADAV	C.S.C. VIPIN SINHA SHIVAM YADAV C.S.C.
192.	39635-2012	RAM BRIKSH BHARTI Vs STATE OF U.P. THRU' PRINCIPAL SECRETARY	GAGAN MEHTA ASHOK MEHTA	C.S.C.
193.	39694-2012	DINESH SINGH Vs STATE OF U.P. & ANOTHER	J.L. PATEL ASHOK KHARE	Q.H. SIDDIQUI C.S.C.
194.	40342-2012	VIPIN MISHRA Vs STATE OF U.P. & OTHERS	RAJAN TRIPATHI	C.S.C. GAUTAM BAGHEL
195.	40793-2012	NARENDRA KUMAR SHARMA Vs STATE OF U.P. & OTHERS	HITESH PACHORI	C.S.C.
196.	42001-2012	DR. (SMT.) ASHITA SACHAN Vs CHIEF MEDICAL OFFICER, SANT RAVI DAS NAGAR, BHADOHI AND OTHERS	SAURABH SACHAN A.K. SACHAN	C.S.C. S.C.

197.	43753-2012	RANGNATH CHAUDHARY Vs STATE OF U.P.AND OTHERS	SHIVAM SHARMA GOPAL MISHRA	C.S.C. A.K.YADAV
198.	44146-2012	VINOD PRAKASH MISHRA Vs STATE OF U.P. & OTHERS	BHOOPENDRA NATH SINGH DEVENDRA PRATAP SINGH	C.S.C.
199.	44955-2012	TARKESHWAR NATH CHAUBEY Vs STATE OF U.P.AND OTHERS	GOPAL MISRA	C.S.C. ROHIT VERMA B.SINGH BRAJESH SINGH
200.	45501-2012	RAM SHARAN DWIVEDI Vs STATE OF U.P. & ANOTHER	S.P. SHARMA	C.S.C.
201.	45589-2012	RAM AUTAR Vs STATE OF U.P. AND OTHERS	SYED WAJID ALI	C.S.C.
202.	45591-2012	SYED SABIR HUSAIN ABIDI Vs STATE OF U.P. AND OTHERS	SYED WAJID ALI ABRAR AHMAD	C.S.C. VED PRAKASH NAG
203.	46486-2012	ARVIND KUMAR Vs STATE OF U.P. AND OTHERS	I.N. SINGH AJAY YADAV	C.S.C.
204.	46489-2012	ASHOK KUMAR MADHUR Vs STATE OF U.P. AND OTHERS	I.N. SINGH AJAY YADAV	C.S.C.
205.	47170-2012	VIJAY SINGH Vs STATE OF U.P. AND OTHERS	I.N. SINGH AJAY YADAV	C.S.C.
206.	49844-2012	DR. KRISHNA KUMAR Vs STATE OF U.P.AND ANOTHER	SANTOSH KUMAR YADAV ASHOK KHARE	C.S.C.
207.	50438-2012	NANHEY Vs STATE OF U.P. & OTHERS	B.K. PANDEY	C.S.C.
208.	50442-2012	RAM RAKSH PAL Vs STATE OF U.P. & OTHERS	B.K. PANDEY	C.S.C.
209.	51373-2012	RAMESH YADAV Vs STATE OF U.P.AND OTHERS	G.K.SINGH RAJNISH KUMAR SRIVASTAVA	C.S.C.
210.	51796-2012	PRABHAT KUMAR SRIVASTAVA Vs STATE OF U.P.AND OTHERS	RAJEEV KUMAR SINGH A.B. SINGH	C.S.C.
211.	51951-2012	DINESH KUMAR MAURYA Vs STATE OF U.P.AND OTHERS	SHIVAM SHARMA S.K.MISHRA RAJ NATH PANDEY	C.S.C. A.K.YADAV S.C.
212.	52185-2012	SURENDRA NATH RAM Vs STATE OF U.P. & OTHERS	J.L. PATEL	C. S. C.
213.	52213-2012	HARISH VEER SINGH Vs STATE OF U.P. & OTHERS	FAIZAN AHMAD S.F.A. NAQVI	C. S. C. ANURAG KHANNA
214.	52382-2012	DR. GUNJAN DHAKRE AND ANOTHER Vs STATE OF U.P. & OTHERS	SIDDHARTH KHARE ASHOK KHARE ROHIT UPADHYA	C. S. C. SRI SHAILENDRA
215.	52586-2012	DR. VED PAL SINGH Vs STATE OF U.P. & OTHERS	VIVEK PRAKASH MISHRA	C. S. C. VIVEK VARMA
216.	53049-2012	VIJAI PRATAP SINGH Vs STATE OF U.P. & OTHERS	VIJAY BAHADUR SHIVHARE	C. S. C. YASHWANT VARMA
217.	55925-2012	DR. SUJEET KUMAR SHUKLA Vs STATE OF U.P.AND OTHERS	ANAND KUMAR SINGH	C.S.C. V.P.MATHUR
218.	57679-2012	RAM PAL YADAV Vs STATE OF U.P.AND OTHERS	NISHEETH YADAV	C.S.C.
219.	58084-2012	PROFESSOR DR.ANJANI KUMAR MISHRA Vs	G.K.SINGH	A.S.G.I.

UNION OF INDIA AND OTHERS

			V.K.SINGH	AMRENDRA PRATAP SINGH
				R.B. SINGHAL
				S.C.
220.	60620-2012	SMT. POONAM RANI Vs STATE OF U.P. AND OTHERS	GYANANDRA KUMAR SINGH	C.S.C.
221.	63542-2012	TEJ BHAN SINGH Vs STATE OF U.P. AND ORS.	PANKAJ ROY	C.S.C.
222.	64676-2012	VIJAY PRATAP SARAL Vs STATE OF U.P. AND OTHERS	RAHUL SAHAI	C.S.C.
			GOPAL MISRA	J.B.SINGH
223.	64877-2012	AJAY KUMAR JAISWAL Vs	SIDDHARTH KHARE	C.S.C.
		STATE OF U.P.THROUGH PRINCIPAL SECRETARY & ORS.	ASHOK KHARE	DILIP KUMAR
224.	66930-2012	KRISHNA KUMAR MISHRA Vs	V.K.SINGH	D.K.KESHARWANI
		STATE OF U.P.THROUGH PRINCIPAL SECRETARY & ORS.	G.K.SINGH	C.S.C.